COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1445 OF 2019 IN
DFR NO. 1317 OF 2018

Dated : 2nd September, 2019

Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Tamil Nadu Generation and Distribution Corporation Limited …Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission …Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : -----

ORDER

Appearance and objections, if any, shall be filed within three weeks from today i.e. on or before 23.09.2019.

List the matter on ***25.09.2019.***

(S. D.Dubey)
Technical Member

(Justice ManjulaChellur)
Chairperson

vt/mkj